

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 223
(IB)-1138(ND)2018
IA/1512/2019 IA/1684/2019 IA-2020/2020 IA/1293/2021
CA-1132/2019 CA-43/2019 & CA-366/2019

IN THE MATTER OF:

M/s R J Packwells Pvt. Ltd.

... **Applicant/Petitioner**

Vs.

M/s. Nibula Print And Pack Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 18.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv. Ritesh Khare, Akhilesh & Raj Dev Singh for Commercial Tax Department in IA 2020 of 2020, Mr. Shailendra Singh & Ms. Muskaan Garg, Advocates for RP, Mr. Sanjeev Panda Advocate for Sh. Itenderpal Singh, Ex Director of the Suspended Board of the Corporate Debtor, Ms. Richa Sandilya for HDFC Bank., Ms. Neha Mathen, Adv. for Resolution Applicant

ORDER

Renotify this case on 26.08.2021


(T.S. SINGH)
COURT OFFICER